(c) Inter-State Water Disputes Act, 1956 has been enacted to provide for adjudication of disputes relating to waters of inter-State rivers and river valleys as referred to the Centre by the State Governments.

Increase in the prices of Steel

936. SHRI CHIMANBHAI MEHTA;

SHRI SOM PAL;

SHRIMATI MIRA DAS;

Will the Minister of STEEL be pleased to state:

(a) whether Government propose to increase the steel prices; if so, what would be the percentage of increase;

(b) what was the ex-factory steel prices in 1981-82 and what were the successive hike and what is the accumulated increase over the decade:

(c) whether productivity has increased; if so, the details thereof; and

(d) what is the quantum of production in private and public sector per worker productivity in both the sectors at present?

THE MINISTER OF STATE OF THE MINISTRY OF WTP.P.T. ONDEPENDENT CHARGE) (SHRI SANTOSH MOHAN DEB); (a) The Joint Plant Committee (JPC) has announced increase in prices of steel produced by Integrated Steel Plants by an everage of about Rs. 35/- per tonne following the increase in the surcharge on excise duty w.e.f. 24/25th luly, 1991.

There is no proposal at present to increase the base price of steel by JPC due to input cost increases.

(b) Information for the major items is given in the enclosed Statement.

(c) and (d) The labour productivity for works personnel for SAIL (including IISCO) and TISCO for the last five years are as follows;

(Ingot tonne per man year)

Year	SAIL (including HSCO)	TISCO
1986-87	51	74
1987-88	56	74
1988-89	64	74
1989-90	65	74
1990-91	70	72

(Rs. per tonne)

Trend in JPC Base price movement

Statement

Trend in 51 C base price movement			
Item	As on	@Ason	%In-
	2-4-82	19-9-90	crease
Billets	3490	6055	73
Bars & Rods	4520	7055	56
		7630	91
	390C	9325	139
(AB. 5MM 10.MM		97i0	137
(3.15 mm & less) CR Coils	5335	11,010	106
(1 mm 2 mm)		11,340	66
(0.63-1 mm)		_	
		11,390	66
(0.63 1 mm)		<u>.</u>	

@Subsequently Bendy, the base price of steel increased with effect from 24/25th July 1991 on account of increase in sur-charge or i excise duty.

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